

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 159/TT/2024**

Subject : Petition for determination of transmission tariff from the COD to 31.3.2024 for 10 Nos. OPGW assets under the “Establishment of Fiber Optic Communication System in the Western Region under Master Communication Plan (Additional Requirement)”.

Date of Hearing : **23.1.2025**

Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V., Member  
Shri Harish Dudani, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Madhya Pradesh Power Management Company Limited and 7 Others

Parties Present : Ms. Nishtha Goel, Advocate, MSEDCL  
Shri Mohd. Mohsin, PGCIL  
Shri Vishal Sagar, PGCIL  
Shri Arjun Malhotra, PGCIL  
Shri Divyanshu Mishra, PGCIL  
Shri Amit Garg, PGCIL  
Shri Ranjeet Kumar Pandey, PGCIL

**Record of Proceedings**

The Petitioner’s representative submitted that the information sought vide RoP dated 18.11.2024 has been filed vide an affidavit dated 6.12.2024. He further submitted that the rejoinders to the replies of MSEDCL and MPPMCL have already been filed vide separate affidavits dated 3.1.2025.

2. After hearing the Petitioner’s representative, the Commission directed the parties to file their respective written submission, if any, within two weeks with a copy to each other.

3 Subject to the above, the Commission reserved the order in the matter.

**By order of the Commission**  
**Sd/-**  
**(T. D. Pant)**  
**Joint Chief (Law)**

